

Regd. Post

No. Estt.B2(xi)e/90/2016/10532

Date : 4/10/16

From : Registrar General,
Rajasthan High Court,
Jodhpur.

To : All the District & Sessions Judge.

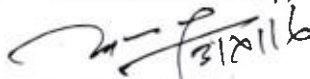
Sub. : Regarding applications of judicial officers
seeking permission to leave headquarter to
attend seminar/conference/workshop etc.

Sir,

Apropos to the subject cited above, it is to inform you that whenever this High Court nominates any judicial officer to any seminar/conference/workshop etc., it includes the permission to leave headquarter also. Therefore, in such matters, judicial officers need not to submit or send separate application for the same.

You are, therefore, requested to circulate a copy of this letter to all the judicial officers posted in your judgship including officers posted on deputation and ensure that in future, such correspondences should not be made to this High Court.

Yours sincerely,



REGISTRAR (ADMN.)


कार्यालय:- जिला एवं सेशन न्यायाधीश, अजमेर

क्रमांक / स्था0 / 2021 / 31898-31966

दिनांक: 25/11/2021

प्रतिलिपि निम्नांकित को:-

1. समस्त पीठासीन अधिकारी अजमेर न्यायक्षेत्र को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।
2. सिस्टम ऑफिसर जिला न्यायालय अजमेर को जिला न्यायालय अजमेर की वेबसाईट पर अपलोड किये जाने हेतु।


जिला एवं सेशन न्यायाधीश
अजमेर 24-11-21